श्री गिव चन्द झा

दूसरी बात कि श्राप मेडिकल श्रौर बायो केमिकल सेन्टर बना रहे हैं। यह जो है यह श्रच्छी बात है। लेकिन मेरा कहना है कि जो लोग बेन-ड्रेन के रूप में बाहर जा रहे हैं जो कि देश के लिये बहुत बड़ा कन्ट्रीब्यूशन कर सकते हैं उनको देश के बाहर में लाने के लिये श्राप क्या सोच रहे हैं वहुत में डाडरेक्टर हैं

भी उपसभापति माल्म

श्री शिव चन्द्र झा : बहुत से ईिराक में गल्फ कल्ट्रीज में ईरान में है उनको वापस लाने के बारे में क्या सोच रहे हैं। यदि ये भारत आ जाए तो इस अब में उनका बहुत बड़ा कल्ट्रीब्यशन हो सकता है ।

श्रो मो० पो० एन० सिंह : मैं माननीय सदस्य को उनना ही कहना काहंगा कि ये इंस्टीट्यूट के डायरेक्टर हैं व खुद 12 साल श्रमरीका में रहकर श्राये हैं श्रीर श्राज यहां डाइरेक्टर हैं।

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be passed."
The motion was adopted.

REFERENCE TO THE BEATING UP OF ADIVASIS AND MOLESTATION OF THEIR WOMEN FOLK BY POLICE IN ADHOURA VILLAGE IN BIHAR

MR. DEPUTY CHAIRMAN: I have allowed Dr. Bhai Mahavir, for the reason that he explained to me, to make a Special Mention. Dr. Bhai Mahavir.

DR. BHAI MAHAVIR (Madhya Pradesh): Sir, I am thankful to you for this indulgence. As I was held up because of a mishap I could not

be present when you called me for the Special Mention. I am sorry, you, thought it proper to comment on my absence, Anyway, I regret the inconvenience caused.

The Special Mention that I wish to draw the attention of the Government to is the report in the Indian Express' of the 20th about an incident in Adhoua. This report makes such a sickening reading and paints such a pathetic picture that if we have any tears left we should shed them for the fate of the people referred to in this report. This is about a journalists party's visit to a village of Bihar and this particular incident which I quoting took place at Sarodang which is in Rohtas constituency in Bihara State from which our Kesriji comes...

श्री शिव सन्द्र झा (बिहार) : मेरा प्वाइंट ग्राफ ग्राइर है ।

श्री उपसभापति : उनको सभाष्त करने दीजिये । श्राप कह चुके है श्रिपनी बात ।

श्री शिव चन्द्र झा : मै इनको रोक नहीं रहा हूं । मैं कह रहा हूं कि आप यह याद कर लें कि यह रूलिंग है कि एक ही विषय पर दो आदमी नहीं बोल सकते । इस विषय पर मैं बोल . . .

श्री उपसभापति : श्रापका यह विषय नहीं था।

श्री शिव चन्द्र झा : वही बात है ।.
(Interruptions) परम्परा के बारे में मृझ कहना है।

श्री उपसभापति : एक ही विषय पर दो सदस्यों को बोलने की परम्परा नहीं रहेगी । स्रापने व्यापक प्रश्न उठाया था स्रोर स्रापका प्रश्न मीर्मित है ।

भी संस्थव सिब्ते रजी (उत्तर प्रदेश): ये बार-बार अपना नाम ही प्रस्तबार में

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देखना चाहते है दूसरे कानाम नहीं देखना चाहते ।

DR. BHAI MAHAVIR: This report, Sir. 1s of an area which has been represented in this Parliament by such a senior politician as Babu Jagjivan Ram who has spent a major part of his parliamentary career in office. If such an incident can take place in an area which is represented by such an important person, Sir, it founds us as to where we are. Are we living in the stone age or are we living in the thirteenth or fourteenth century or in a country where there is no representative Government and no free press and where there is no voice of the people to be heard by a Government which responds to their difficulties? These questions because of the two or three sickening features in this report.

We have had a lot of reference to the incidents at Bhagpat. Now, Sir, the report starts by saying that these incidents were nearer to Delhi therefore, it was natural that they were raised in Parliament repeatedly. Now, I would like to quote what the peport says:

"In fact, the Bhagpat incident occurs every week in every village. But there is nobody to take note of it even not take talk of arresting the culprits"

This is what the social worker reported to the journalists' party. incident relates to a piece of which a moneylender had set his eyes upon and that money-lender is also a distiller of illicit liquor and naturally, he has therefore a position of advantage in dealing with the police also Now, an adivasi, Ganga Sahaior some such name-was tilling this land and this money-lender was keeping a watch till the crop was ready and when he was about to start harvesting the crop, he went to the police people and brought them there in a tractor. It was not a police tractor. He had either paid for it or had it arranged otherwise and he had thus brought the armed policemen. The armed policemen came and they went on a spree, they virtually ran amuck and went to the adivasi's hut and, Sir, in this particular incident here, there is a statement by a 16year old girl, Thetri by name. She says: "My doors were opened and this man, Jagdish Sahu, the moneylender, said that the girl is one of the culprits. He points to me and says this. They then dragged me out and took me to another place." Now. Sir, one policemen a wireless operator,-they have given the here-raped that girl. The fact, bulky black man reped that little girl who herself narrates this incident. There is another girl by name Sukhandwa who was molested and molesting means pressing their breasts or pressing their cheeks or otherwise misbehaving in a most indecent obnoxious manner. And there another Suvachini who was taken a little distance away and was raped by two of these police men.

Sir, beating, molesting and raping are so common that, according to this report, an elderly man came to the party which visited them and tells them in a sort of representation with trembling legs, about what sort of repraisals he would have to undergo because of this impunity. He says in that representation—it is in Hinds roughly translated it is-"If you cannot save us from rape and assault, please kill us. We cannot bear this any longer." This is the position, Sir. and this Is what happened in broad daylight and the people, the adivasis, who have no protection in this country, come and cry hearts out and we do not know whether there is any relief left for them. (Time bell rings). Sir, this says that even after seven days of this incident . . .

MR. DEPUTY CHAIRMAN: Please conclude now.

DR BHAI MAHAVIR inquiry has taken place. I do not know if my good friend, Shri Sita Ram Kesri, who is kind enough to

[Dr. Bhai Mahavir]

be present, will take note of it and whether we will hear from the Government about some report or some action they might have taken, or they will refer it to the State Government if it is a matter for the State Government to be enquired into. I quote these two lines from the Indian. Express editorial comment on what is happening in U.P. and Bihar referring to events like Bhagpat:

Calling Attention

"They were quietly forgotten once the party's immediate interest served. New Governments come and go but there is no difference in the treatment meted out to the poor and weaker section..."

(Time bell rings)

The situation, particularly in Bihar and U.P. remains in the grip of old money-lenders who are in league with officials of the Police. This is a most blood-curdling and harrowing situation. I hope my friend, Mr. Kesri, will take it up with the State Government and let the House know what. action . . . (Time bell rings).

MR. DEPUTY CHAIRMAN: You have said it sufficiently.

DR. BHAI MAHAVIR: These police people should be treated as than criminals like Billa and Ranga. I hope the Government will respond to this.

श्री उपसभापति : सदन की कार्य-वाही दो बजे तक के लिए स्थगित की जाती है

> The House then adjourned lunch at seventeen minutes past one of the clock.

The House reassembled after lunch at three minutes past two of the clock. Mr. Deputy Chairman in the Chair.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC **IMPORTANCE**

Reported Fixation of Price of Wheat by the Agriculture Prices Commission

MR. DEPUTY CHAIRMAN: shall now take up the Calling Attention Motion. Yes, Mr. Kalp Nath.

SHRI KALPNATH RAI Pradesh): Sir, I beg to call the attention of the Minister of Agriculture and Rural Reconstruction to the reported fixation of price of wheat by the Agriculture Prices Commission, which is inadequate taking into consideration the cost of production, including that of fertilizers. pesticides, insecticides and other inputs and the steps taken by the Government in this regard.

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION ANDIRRIGATION BIRENDRA SINGH): Sir.

I would first like to point out certain misconception which seems to exist regarding the role of the Agricultural Prices Commission. The Commission is an advisory body makes its recommendations on price policy to the Government. It is Central Government which the level of prices after taking into consideration all relevant factors. In other words, the Agricultural Commission does not fix prices but only makes recommendations.

I would like to inform the Hon'ble Members that the Commission takes into account the cost of production of various crops on the basis of collected under a Comprehensive Scheme for Studying the cost of production cultivation of principal crops. The studies are carried out by Agri-Universities in cultural different States of the country. In addition, the Government has also decided the Agricultural Prices Commission would have the authority to organise studies in respect of different crops directly under its own auspices.